

**Statement-II**

Sr. No.	Name of the Bank	Metro-politan	Urban	Rural	Semi-urban	Total
1.	UTI Bank Ltd.	8	1	-	-	6
2.	Indusind Bank Ltd.	11	3	-	4	18

[Translation]

**FERA Cases**

4974. SHRI MOHAMMAD ALI ASHRAF FATMI :  
SHRI KASHI RAM RANA :

Will the Minister of FINANCE be pleased to state :

(a) the number of persons against whom proceeding has not been completed under 'FERA' since 1995;

(b) the reasons for delay in each case;

(c) whether the Government propose to review the cases in which inordinate delay is being caused; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) The number of adjudication and prosecution cases (under Foreign Exchange Regulation Act) pending as on 31.3.1997 were 4809 and 2058 respectively.

(b) to (d) Though every effort is made for completion of the said proceedings quickly but these get delayed in the course of legal process.

[English]

**Transfer of Shares**

4975. DR. M.P. JAISWAL : Will the Minister of FINANCE be pleased to state :

(a) whether the securities and Exchange Board of India has received complaints from the investors residing in Delhi/New Delhi in the months of June and July, 1996 for delay in transfer of shares by M/s Orkay Industries Ltd., Bombay;

(b) if so, the details thereof complaint-wise;

(c) the number of complaints which have been resolved so far by the company;

(d) the details of such complaints which are pending for more than six months;

(e) the reasons for such a long delay in transfer of shares, complaint-wise;

(f) whether the company is not transferring the share certificates on the plea that the same have not been received by the company inspite of furnishing certificate from the postal department by the investors supporting that the letter in question was duly delivered in the company;

(g) whether any enquiry has been conducted by the company in this regard;

(h) if so, the details thereof; and

(i) the time by which the grievance of the investors will be resolved?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR) : (a) to (i) The information is being collected and will be laid on the Table of the House.

**Contaminated Drinking Water**

4976. SHRI AJAY CHAKRABORTY : Will the PRIME MINISTER be pleased to state :

(a) whether the Union Government have received reports relating to prevalence of arsenic in underground water which is commonly used as drinking water in the areas of Bashirhat, 24 Parganas, North Barhampore and Murshidabad in West Bengal;

(b) whether the Government are yet to take corrective measures for appropriate treatment of such water resources;

(c) whether the consumption of such water is seriously affecting the health of the people of these areas; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) and (b) Yes, Sir. It has been reported that drinking water in 8 districts of West Bengal contains arsenic more than safe limits prescribed by the World Health Organisation.

The Govt. of West Bengal has prepared a perspective plan to tackle arsenic contamination by replacement of tubewells by deeper ones, construction of new piped water supply schemes, sanitary protected rigwells and rain harvesting structure for immediate relief and establishment of surface water based piped water supply schemes and establishing new spot sources for solving the problem. The 1st phase action plan for drinking water supply in arsenic affected areas was approved in February, 94 by the Ministry of Rural Areas and Employment at an estimated cost of Rs. 9.62 crores, covering 4.87 lakhs population. It is to be funded in the ratio of 75:25 by the Centre and the State Government. Ministry of Rural Areas and Employment has approved another project of piped water supply through surface source for Malda District in February, 1995 at an estimated cost of Rs. 88.48 crores with the same funding pattern. The project envisages to cover 10.87 lakhs population.